

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CITYLIFE RETAIL PRIVATE LIMITED Date of Commencement of Liquidation: 13-09-2022; List of Stakeholders as on Date: 12-11-2022; Name of IP: Mr. Anneel Saraogi; Process Number: 1; Last 5 digitof registration number: 12009

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0.00	0	0.00	0.00	0.00	0.00	NA
4	Unsecured financial creditors	45	724591063.00	45	712122795.00	0.00	12468267.62	0.00	Annexure 4
5	Operational creditors (Workmen)	0	0.00	0	0.00	0.00	0.00	0.00	NA
6	Operational creditors (Employees)	3	15433294.00	3	13820675.00	0.00	1612619.00	0.00	Annexure 6
7	Operational creditors (Government Dues)	5	721588236.00	5	721588236.00	0.00	0.00	0.00	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	469	1668787224.06	469	1579986469.91	0.00	88800754.15	0.00	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0.00	0	0.00	0.00	0.00	0.00	NA
Total		522	3130399817.06	522	3027518175.91	0	102881640.77000 001	0	